## ILIN SARASWAT

Advocate, Supreme Court of India, New Delhi (India).

Date: 30<sup>th</sup> January

2022

To,

My Lord Hon'ble Chief Justice of India,

May It Please The Lordship,

I am a simple legal practitioner and a keen learner of law. In the process I also try to be aware of the current affairs.

Yesterday, on the 29th<sup>th</sup> January 2022, I was following a report of New York Times and also mentioned in the Indian Express on the Pegasus issue in which it was mentioned that the Indian Government has allegedly purchased the said software as a part of a two billion dollar defense deal in 2017.

( <a href="https://www.nytimes.com/2022/01/28/magazine/nso-group-israel-spyware.html">https://www.nytimes.com/2022/01/28/magazine/nso-group-israel-spyware.html</a> )

(<u>https://indianexpress.com/article/india/india-bought-pegasus-defence-deal-israel-2017-nyt-7746655/</u>)

At present, it appears that at a time when the matter related to Pegasus is sub-judice before the Hon'ble Supreme Court of India and a dedicated Special Enquiry Committee headed by a Retired Supreme Court Judge is investigating the matter, any comment or statement, whatsoever, made in regard of the said matter is completely unwarranted and

would amount to a Contempt of Court.

In light of these these fresh revelations and in the interest of justice, that should be taken into consideration, at the earliest by

the SIT investigating the matter, before the submission of it's final findings before the Hon'ble Bench. It needs to take this additional evidence/information by way of same procedure of public notice (davp 06101/11/0019/2122) with the same Email ID provided in the notice (for which the last date of submission of any information was 7<sup>th</sup> of January 2022).

In these circumstances, it is my humble and solemn duty to bring these new developments to the kind notice of The Lordship, so that The Lordship can issue necessary directions to reopen the Email ID of the SIT for public to enable them to submit additional information by any interested party.

My sincere regards,

ILIN SARASWAT (Advocate)

L-1, Supreme Court of India,

Tilak Marg, New Delhi.